

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No 122 of 2011

Dated: 16th January, 2011

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

Punjab State Power Corporation Ltd.

.... Appellant (s)

Versus

P.S.E.R.C.

... Respondent (s)

Counsel for the Appellant (s):

Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan,
Ms. Sneha Venkataramani

Counsel for the Respondent(s):

Mr. Sakesh Kumar for R-1

ORDER

It is submitted by the learned counsel for both the parties that this Appeal No. 122 of 2011 is linked with other two appeals being Nos. 7 of 2011 and 46 of 2011. Therefore, this appeal shall be heard along with those two appeals which are fixed today afternoon.

**(V.J.Talwar)
Technical Member**

**(P.S.Datta)
Judicial Member**

KS

